

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Review Petition (C) No. 1189/2005 in S.L.P.(C) No.7666/2005

PYARE LAL CHAUHAN

Petitioner (s)

VERSUS

SUB-DIVISIONAL ENGINEER, HUDA, HISSAR

Respondent (s)

Date : 31/08/2005 This Petition was circulated in Chambers today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE S.B. SINHA

By Circulation

UPON perusing the papers, the Court made the following

O R D E R

The review petition is dismissed.

(N. Annapurna)

(V.P. Tyagi)

Court Master

Court Maste

(Signed order is placed on the file.)

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

REVIEW PETITION (C) NO.1189 OF 2005

IN

SPECIAL LEAVE PETITION (C) NO.7666/2005

Pyare Lal Chauhan  
...Petitioner(s)

Versus

Sub-Divisional Engineer, HUDA, Hissar  
Respondent(s)

...Respondent

O R D E R

We have gone through the Review Petition and the relevant documents. I

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our opinion, no case for review of our order dated 9th May, 2005 is made out.

The review petition is, accordingly, dismissed.

.....J.

(Y.K. SABHARWAL)

.....J.

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(S.B. SINHA)

New Delhi,

August 31, 2005.